

AMENDMENTS IN THE FERTILISER (CONTROL) ORDER, 1957

THE DEPUTY MINISTER OF EXTERNAL AFFAIRS (SHRIMATI LAKSHMI MENON): Sir, I lay on the Table, under sub-section (6) of section 3 of the Essential Commodities Act, 1955, a copy of the Ministry of External Affairs Notification S.R.O. No. 3451, dated the 18th October, 1957 publishing certain amendments in the Fertiliser (Control) Order, 1957. [Placed in Library. See No. LT-503/58.]

AMENDMENTS IN THE EMPLOYEES' PROVIDENT FUNDS SCHEME, 1952

THE DEPUTY MINISTER OF LABOUR (SHRI ABID ALI): Sir, I lay on the Table, under sub-section (2) of section 7 of the Employees' Provident Funds Act, 1952, a copy of the Ministry of Labour and Employment Notification S.R.O. No. 331, dated the 15th January, 1958, publishing further amendments in the Employees' Provident Funds Scheme, 1952. [Placed in Library. See No. 507/58.]

AMENDMENTS IN THE COTTON TEXTILES (CONTROL) ORDER, 1948

TEXT OF COTTON CONTROL ORDER, 1955

THE MINISTER OF INDUSTRY (SHRI MANUBHAI SHAH): Sir, I lay on the Table, under sub-section (6) of section 3 of the Essential Commodities Act, 1955 a copy each of the following Notifications of the Ministry of Commerce and Industry:—

- (i) Notification S.R.O. No. 294, dated the 7th February, 1956, publishing an amendment in the Cotton Textiles (Control) Order, 1948.
- (ii) Notification S.R.O. No. 1198, dated the 18th May, 1956, publishing an amendment in the Cotton Textiles (Control) Order, 1948.
- (iii) Notification S.R.O. No. 1199, dated the 26th May, 1956, publishing further amend-

ments in the Cotton Textiles (Control) Order, 1948.

- (iv) Notification S.R.O. No. 1679, dated the 28th July, 1956, publishing a corrigendum to Government Notification S.R.O. No. 1199, dated the 26th May, 1956.
- (v) Notification S.R.O. No. 2142, dated the 24th September, 1956, publishing an amendment in the Cotton Textiles (Control) Order, 1948.
- (vi) Notification S.R.O. No. 2144, dated the 24th September, 1956, publishing an amendment in the Cotton Textiles (Control) Order, 1948.
- (vii) Notification S.R.O. No. 2278, dated the 6th October, 1956, publishing an amendment in the Cotton Textiles (Control) Order, 1948.
- (viii) Notification S.R.O. No. 2319, dated the 11th October, 1956, publishing an amendment in the Cotton Textiles (Control) Order, 1948.
- (ix) Notification S.R.O. No. 2836, dated the 19th/23rd November, 1956, publishing an amendment in the Cotton Textiles (Control) Order, 1948.
- (x) Notification S.R.O. No. 3017, dated the 4th December, 1956, publishing an amendment in the Cotton Textiles (Control) Order, 1948.
- (xi) Notification S.R.O. No. 1233, dated the 11th/12th April, 1957, publishing an amendment in the Cotton Textiles (Control) Order, 1948.
- (xii) Notification S.R.O. No. 2897, dated the 10th September, 1957, publishing an amendment in the Cotton Textiles (Control) Order, 1948.